

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 22nd July, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 05/2015 in O.A.131/13 (M.A. No 387/15)	Ram Swaroop Yadav Vs. State of Rajasthan & Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
2.	Original Application No. 131/2013 (M.A. No 301/15) (M.A. No 302/15)	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1, 2 & 4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to 9 Mr. P.K. Saxena Mr. Arvind Soni Mr. Ayush Dev Bajpai, Adv.	
FOR HEARING				
3.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15) (M.A.No.384/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv.	
4.	Original Application No. 37/2015	Rameshwar Singh Shekhawat and Another Vs. State of Rajasthan & Ors.	Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 06/2015 (CZ)	Kishore Samrite Vs. Union of India. & 7 ors.	Mr. R.S.Verma, Adv. Mr. V.J. Saxena Adv. Mr. Rohit Jain Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No.22/2014 (M.A. No 102/15)	Paryavaran Avam Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv	
7.	Original Application No. 89/2014 (M.A. No. 260/14)	Ibrahim Khan Vs. Union of India & 6 Ors.	Mr. Bhaskar man Tripathi Adv. Mr. Shafat Rahin Khan Adv. Dr. M.S Kachhawa Adv. Mr. Shantanoo Saxena, Adv. for R-7 Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava	
8.	Original Application No. 27/2015 (CZ)	Babulal Jajoo Vs. State of Rajasthan & 2 Others	Mr. Lokendra Singh Kachhawa, Adv.	

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